

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.06.2022 (FRIDAY)

COURT - II (VIRTUAL MODE)

10:15 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1138 of 2019	Partha Paul Vs. Kotak Mahindra Bank Ltd. & Anr.	Om Prakash	Amit Mahaliyan
2.	Comp. App. (AT) (Ins) No. 445 of 2021	Amit Gupta Vs. Anil Kohli Resolution Professional for Dunar Foods Ltd.	Gyanendra Kumar	Abhishek Anand Mohak Sharma Vishrutyi Sahni Fatema Kachwala
3.	Comp. App.(AT) (Ins) No.624 of 2021	Sachin Manohar Deshmukh Vs. Central Bank of India & Anr.	P.S Sudheer	Ravi Raghunath Aakashi Lodha-R1 Vijay P Lulla Chaitanya NikteIRP

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By order of Hon'ble Chairperson
-sd/-
Registrar